

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 223  
160/252/ND/2020**

**IN THE MATTER OF:**

**M/s. Bhandari Fibretech Pvt. Ltd.**

**... APPELLANT**

**Vs.**

**ROC**

**...RESPONDENT**

**Section**

**Under Section 252**

**Order delivered on 26.02.2020**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)  
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Appellant**

**:C.A. Ram Kumar Gupta, Adv.**

**For the Respondent/ Corporate-debtor :**

**For the R.O.C.**

**:Mr. M. Yadubhushana Rao,  
AROC**

**ORDER**

The counsel for the appellant is present. AROC is present and seeks time to file the reply. None appeared on behalf of the Income Tax Department. Income Tax Department is directed to file the reply. Matter is adjourned to 27.03.2020.

**- Sd -**

**(V.K. Subburaj)  
Member (T)**

**- Sd -**

**(Abni Ranjan Kumar Sinha)  
Member (J)**